

ITEM NO.1501

COURT NO.11

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 2788/2022

WAQF BOARD, RAJASTHAN

Appellant(s)

VERSUS

JINDAL SAW LIMITED & ORS.

Respondent(s)

WITH

C.A. No. 2789/2022 (XV)

(FOR ADMISSION and I.R. and IA No.140554/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.140553/2021-EXEMPTION FROM FILING O.T. and IA No.140551/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 29-04-2022 These appeals were called on for pronouncement of Judgment today.

Counsel for the parties

Dr. Manish Singhvi, Sr. Adv.
Mr. Arpit Parkash, Adv.
Mr. Sandeep Kumar Jha, AOR

Ms. Nilofar Khan, AOR

Mr. Manoj K. Singh, Adv.
Mr. Abhishek Singh, Adv.

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Mr. Abdul Qadir Abbasi, AOR

Hon'ble Mr. Justice Hemant Gupta pronounced the reportable Judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice V. Ramasubramanian.

The appeals are dismissed.

Pending interlocutory application(s), if any, is/are disposed of.

(JAYANT KUMAR ARORA)
COURT MASTER

(RENU BALA GAMBHIR)
COURT MASTER

(Signed reportable Judgment is placed on the file)